MOST URGENT

F. No. 8/B/174/HRD (HRM)/2014

To

The Cadre Controlling Authorities of Central Excise,
Bangalore, Bhopal, Bhubneshwar, Chennai, Cochin, Delhi, Hyderabad,
Lucknow, Mumbai-I, Pune, GoaRanchi.

The Cadre Controlling Authorities Customs,
CochinCH, Kolkata/Mumbai-I, Goa.

The Director General/Director (CCA),
DRI, PM, Systems & Data Management, DPPR, CRCL.


Subject: Prime Minister's New 15 Point Programme for the Welfare of Minorities Measures
to give special consideration to Minorities in recruitment - Half yearly report (in
proforma I - 01.04.2015 to 30.09.2015)

Madam/Sir,

A Half Yearly report (in Proforma I) on the subject mentioned above is still awaited
after lapse of Considerable time period. In this matter, D.O. reminder from Member (A),
CBEC has also been received for early submission of the subject report.

2. Since the Board is pressing hard for the matter, it is requested that submission of
the zonal report be expedited, without any further delay.

Yours faithfully

Encl: Proforma - I

(uploaded on www.cbec.gov.in &
www.dghrd.cbec.gov.in)

(Sanjeev K. Singh)
Joint Director (HRM-II)
<table>
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<tr>
<th>SL. NO.</th>
<th>ZONE</th>
<th>Group A</th>
<th>Group B</th>
<th>Group C</th>
<th>Total B+C</th>
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<tr>
<td></td>
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<td>Total no. of vacancies during the period (from 01.04.2015 to 30.09.2015)</td>
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<td>Minorities selected during the period</td>
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PROGRESS REPORT FOR IMPLEMENTATION OF PRIME MINISTER'S NEW 15 POINT PROGRAMME FOR THE WELFARE OF MINORITIES

AS ON 30.09.2015 (from 01.04.2015 to 30.09.2015)